IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

(IB)- 214(ND)/2017

IN	THE	MA	TTER	OF
IIV		1V1/~	1160	

M/s. Toll Global Forwarding (India) Pvt. Limited

.....PETITIONER

Vs.

M/s. Sarash Exports Services Pvt. Limited

.... RESPONDENT

SECTION:

Under Section 9 IBC Code, 2016

Order delivered on 19.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

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For the Respondent

ORDER

None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 21.7.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 21.7.2017.

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(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 19.7.2017